

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

O.A. NO. /51/00772/2019

CORAM

HON'BLE SHRI JAYESH V. BHAIKARIA, MEMBER (JUDICIAL)
HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

DATE OF ORDER 23.08.2019.

Sushil Kumar Sinha s/o late Tej Nandan Prasad Sinha Type-III/DS/31, New A.G. Colony, Doranda, Ranchi 834002 at present employed as Assistant Audit Officer in the O/o the Accountant General (Audit) Jharkhand, Ranchi.

.....Applicant

Shri Sushil Kumar Sinha, applicant in person

Versus

1. The Union of India through Comptroller and Auditor General of India, Pocket -9, Din Dayal Upadhyay Marg, New Delhi-110124.
2. The Principal Accountant General (Audit) AG Office Building, Doranda, P.O. and P.s. Doranda, District-Ranchi-834002.

.....Respondents

By Advocate : None

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) :- Applicant appearing in person seeks permission to withdraw the present O.A with a view to pursue his grievance before the respondent department.

Permission is granted. Accordingly, the O.A stands dismissed as withdrawn. No costs.

(Dinesh Sharma)
Member (Admn.)

(Jayesh V. Bhairavia)
Member (Judl.)

mks

